

ITEM NO.1706

COURT NO.10

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NOS. 12835-12836/2024

SUKHDEO SINGH

APPELLANT(S)

VERSUS

SOHAN LAL & ORS.

RESPONDENT(S)

IA No. 76921/2024 - ADDITION / DELETION / MODIFICATION PARTIES
IA No. 153126/2019 - APPLICATION FOR SUBSTITUTION
IA No. 76918/2024 - APPLICATION FOR SUBSTITUTION
IA No. 153127/2019 - DELETING THE NAME OF PETITIONER/RESPONDENT
IA No. 74106/2019 - EXEMPTION FROM FILING O.T.

Date : 14-07-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K. VINOD CHANDRAN
[IN CHAMBER]

For Appellant(s) :

Mr. Sudhir Naagar, AOR
Mr. Arun Kumar Nagar, Adv.
Mr. Mohit Singh, Adv.
Mr. Manohar Naagar, Adv.

For Respondent(s) :

Mr. Dushyant Parashar, AOR
Mr. Bhaskar Sharma, Adv.
Mr. Manu Parashar, Adv.
Mr. Dinesh Pandey, Adv.
Mr. Amit Pratap Shaunak, Adv.

Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv.
Mrs. Aditi Agarwal, Adv.
Ms. Shweta Yadav, Adv.

**UPON hearing the counsel, the Court made the following
O R D E R**

1. IA No. 76921/2024 is allowed at the risk of the appellant. Cause title be amended accordingly.
2. Learned counsel for the appellant prays for and is granted four weeks' time to cure the defects in the application for substitution in terms of order dated 19.04.2024.
3. Thereafter, list the matter(s) before an appropriate Court.

**(POOJA SHARMA)
COURT MASTER (SH)**

**(RAVINDER KUMAR)
COURT MASTER (NSH)**